

in our statistics. Exports of betel leaves during 1951-52 were Rs. 2.25 crores. Figures for previous years are not available.

(c) Yes, under an O.G.L. which is valid upto the 30th November 1952.

(d) India's annual imports of fruits all sorts (fresh and dried) and betel leaves from Pakistan during the last two years averaged Rs. 60 lakhs and Rs. 6 lakhs respectively.

(e) Yes, Sir.

(f) We have no information about the number of families affected, but representations pointing out the difficulties experienced by the agriculturists in the two Talukas have been received.

(g) and (h). The matter was discussed during the trade talks between India and Pakistan three months ago.

(i) It is not possible for Government to ensure an export outlet for any commodity if the importing country does not want it.

(j) Yes.

#### REHABILITATION IN MANIPUR

\*49. **Shri L. J. Singh:** Will the Minister of Rehabilitation be pleased to refer to the reply to Starred Question No. 332 asked on the 30th May 1952 regarding rehabilitation in Manipur State and state:

(a) the quota of displaced persons allotted to Manipur State and the amount earmarked for rehabilitation of displaced persons in Manipur;

(b) how many of them have so far been resettled and rehabilitated;

(c) what progress has been made in the work of resettlement and rehabilitation;

(d) whether Government are aware that some villagers including tribals and non-tribals of Manipur were evicted from their holdings at Serow now converted into a displaced persons' colony, which they have been occupying for a number of years; and

(e) whether Government propose to pay reasonable compensation for those evicted persons?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) No quota of displaced persons for rehabilitation in Manipur State has been fixed. However, a scheme for the resettlement of 1,000 agriculturist families was

sanctioned at an estimated cost of Rs. 5,40,000.

(b) 413 families.

(c) 401 agriculturist families sent to State have been allotted land for homestead and for cultivation and loans for the purchase of cattle implements and seeds and the remaining 12 families of carpenters were given only house-building loans.

(d) and (e). The information is being collected and will be laid on the Table of the House in due course.

#### फ्रांसीसी बस्तियों के सम्बन्ध में प्रधान मंत्री का वक्तव्य

\*५०. **पंडित अलवराय शास्त्री :** क्या प्रधान मंत्री यह बतलाने की कृपा करेंगे :

(क) क्या यह सत्य है कि फ्रांस की सरकार ने भारत में फ्रांसीसी बस्तियों के सम्बन्ध में अक्टूबर, १९५२ में भारत के प्रधान मंत्री द्वारा दिये गये वक्तव्य से असहमति प्रकट की है;

(ख) यदि हां, तो वे वक्तव्य कौन से हैं, तथा

(ग) क्या भारत सरकार ने उस का उत्तर दिया है, और यदि हां, तो वह उत्तर क्या है ?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) to (c). The Government of India have received no communication on this subject from the French Government.

#### STORES FOR ROAD TRANSPORT DEPARTMENT, HYDERABAD

\*51. **Shri Vittal Rao:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the value of the stores supplied to the Road Transport Department of Hyderabad since August, 1952;

(b) whether the information regarding the number of buses and lorries off the road consequent on the delays caused in the supply of spares has since been obtained; and

(c) what steps are being taken to expedite the supplies ?